

THE SPECIAL COURTS (REPEAL) ACT, 1982

No. 34 of 1982

[17th August, 1982.]

An Act to repeal the Special Courts Act, 1979.

BE it enacted by Parliament in the Thirty-third Year of the Republic of India as follows:—

1. This Act may be called the Special Courts (Repeal) Act, 1982.

Short  
title.

2. The Special Courts Act, 1979, is hereby repealed.

Repeal of  
Act 22 of  
1979.